

BUSINESS ADVISORY COMMITTEE

(Eleventh Lok Sabha)

SECOND REPORT

(Presented on 18.7.1996)

The Business Advisory Committee held a sitting on Wednesday, the 17th July, 1996.

2. The Committee recommend the allocation of time to the following items of business as shown against each:—

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| (1) | Discussion on the Railway Budget for 1996-97. | } 3 days
(i.e. 23, 24 and 25
July, 1996) |
| (2) | Discussion and Voting on the Demands for Grants on Account (Railways) for 1996-97. | |

3. The Committee also recommend that discussion under Rule 193 on the statement made by the Minister of External Affairs in the House on the 15th July, 1996 regarding India's position with regard to Comprehensive Test Ban Treaty (CTBT) may be held on Tuesday, the 30th July, 1996 at 4 P.M.

NEW DELHI;
July 17, 1996

Asadha 26, 1918 (Saka)

PURNO A. SANGMA,
Chairman,
BUSINESS ADVISORY COMMITTEE.